Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: RMA Metals & Alloys Pvt Ltd; Date of commencement of liquidation: 5/03/2025; List of stakeholders as on: 5/03/2025

Sl. No.	Category of stakeholders		ary of claims eceived		ry of claims Imitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No . of cla im s	Amount	No. of clai ms	Amount					
1	Unpaid insolvency resolution process costs	3	777717	3	777717	0	0	0	NA	
2	Liquidation costs incurred till date	1	284508	1	284508	0	0	0	NA	
3	Secured financial creditors	1	73766817.45	1	73766817.45	0	0	0	1	
4	Unsecured financial creditors	5	11075279	1	11075279	0	0	0	2	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	1	9723728	1	9723728	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	4995011	1	2126687	0	2868324	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)		100 (220 (0.17	10			2040024		7	
Total		12	100623060.45	12	97754736.45	0	2868324			

Annexure-1 Name of the corporate debtor: RMA METALS & ALLOYS PVT LTD; Date of commencement of liquidation: 05/03/2025; List of stakeholders as on: 5/3/2025

List of secured financial creditors

	Name of creditor		of claim ei ved									of any	of claim	Amount of claim under	
			claimed	Amount of claim a dmitted	of claim	covered by	security interest relinquished?		covered by guarantee	in total		mutual dues, that may be set off	rejected	verification	
1.	Canara Bank	4/4/2025	73766817.4 5	73766817.45	FC	Yes		Scrap of P&M	NIL	0.47%	NA	NA	NIL	NIL	

Annexure-2

Name of the corporate debtor: RMA METALS & ALLOYS PVT LTD; Date of commencement of liquidation: 05/03/2025; List of stakeholders as on: 5/3/2025

List of unsecured financial creditors

Sl. No.	Name of creditor	rece	of claim ei ved		T	aim admitted	T	Amount of contingent	Amount of a ny mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Deutsche Bank	5/1/2023	3659668	3659668	financial	NIL	3.67					
2	IDFC Bank	29/12/2022	2074570	2074570	financial	NIL	2.08					
3.	Shriram Finance	2/01/2023	4166261	4166261	financial	NIL	4.18					
4.	Hastima Jain	01/01/2023	587390	587390	financial	NIL	0.58					
5.	Kirti Kumar	01/01/2023	587390	587390	financial	NIL	0.58					
	TOTAL		11075279	11075279			11.09					

Annexure-3

Name of the corporate debtor: RMA METALS & ALLOYS PVT LTD; Date of commencement of liquidation: 05/03/2025; List of stakeholders as on: 5/3/2025

List of operational creditors (Workmen)

(Amount in rupees)

SI. No.	Name of authorised representative, if any	Name of workman	rec Date of	of claim ei ved Amount claimed	of claim admitted	•	Nature		of any	of claim rejected	Amount of claim under verification	Remarks, if any
		NIL										
		NIL										
		NIL										

Annexure-4

Name of the corporate debtor:RMA METALS & ALLOYS PVT LTD; Date of commencement of liquidation:05/03/2025; List of stakeholders as on: 5/3/2025 List of operational creditors (Employees)

		1							1			`	runt in \Box
SI.	Name of	Name of	Details	of claim]	Details of claim ad	Amount of	Amount	Amount	Amount of	Remarks,		
No.	authorised	employee	rec	eived					contingent	•	of claim	claim under	if any
	representative,		Date of	Amount	Total am	Amount of claim	Nature	% share			rejected	verification	
	if any		receipt	claimed	ount of	for the period of	ofclaim	in total		dues,			
			•			twelve months		amount of		that may			
					admitted	preceding the		claims		be set off			
						liquidation		admitted					
						commencement		uaiii tte a					
						date							
		NIL											
		NIL											
		NIL											

Annexure-5

Name of the corporate debtor:RMA METALS & ALLOYS PVT LTD; Date of commencement of liquidation:05/03/2025; List of stakeholders as on: 5/3/2025 List of operational creditors (Government Dues)

(Amount in \square)

CII	D . 11	0.00	In	Details of claim Details of claim admitted									· · ·	
SI.	Details o	of Claimant	Details (of claim		Deta	ails of claim	admitted		Amount	Amount	Amount	Amount of	Remarks,
No.			recei ved	ved o				of	of any	of claim	claim	if any		
	Department	Government	Date of	Amount	Amount	Nature	Amount	Whether	% share	contingent	mutual	rejected	under	
	•		receipt	claimed	of claim	of	covered by	lien /	in total	claim	dues,		verification	
					admitted		·	attachment			that			
					uaiii ttea		attachment		of claims		may be			
							pending	(Yes/No)	admitted		set off			
								(168/140)	aummeu					
							disposal							
1.	Income Tax Department	Central	19/3/2025	9723728	9723728	Taxdues	NIL	No	9.76%	NIL	NIL	NIL	NIL	

Annexure-6

Name of the corporate debtor:RMA METALS & ALLOYS PVT LTD; Date of commencement of liquidation:05/03/2025; List of stakeholders as on: 5/3/2025 List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in □)

		Name of creditor		of claim ei ved			Details of clai	m admitted			of any	of claim	Amount of claim under	Remarks, if any	
					Amount of claim admitted	of claim	covered by lien or attachment		covered by guarantee	/ U Blittle		mutual dues, that may be set off		verification	
1.	ŀ	Padmavathi Metals & Wires	2/1/2023	4995011	2126687	Operational	NIL	NA	NIL	2.13%	NIL	NIL	2868324	NIL	

Annexure-7

Name of the corporate debtor:RMA METALS & ALLOYS PVT LTD; Date of commencement of liquidation:05/03/2025; List of stakeholders as on: 5/3/2025 List of other stakeholders, if any (other than financial creditors and operational creditors)

		Category of stakeholders (s of claim ei ved		De	etails of clain	n admitted			 		Amount of claim under	Remarks, if any
•		preference shareholders/ equity shareholders/ partners / others)	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	attachment	Amount covered by guarantee	% share in total amount of claims admitted	mutual dues, that may be set off	rejected	verification	
	NIL												
	NIL												
	NIL												